NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH
2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 13.11.2024
COURT OF REGISTRAR
(HYBRID MODE)
11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7257 of 2024 in Comp. App. (AT) No. ___ of 2024	Prudence Maynard & Anr. Vs. Mundhra Container Freight Station Pvt. Ltd. & Ors.	Abhishek Tilak
2.	I.A. No. 7260 of 2024 in Comp. App. (AT) No. ___ of 2024	Prudence Maynard & Anr. Vs. Punjab Terminals Pvt. Ltd. & Ors.	Anuradha Dutt
3.	I.A. No. 7262 of 2024 in Comp. App. (AT) No. ___ of 2024	Mrs. Daksha Atul Desai Vs. Registrar of Companies, Mumbai	Avi Tandon
4.	I.A. No. 7298 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Bank of India Vs. Partha Kamal Sen Resolution Professional of Vinod Kumar Mittal	Zeba Khan
5.	I.A. No. 7300 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Central Bank of India Vs. Anirudh Bhuwalka, Personal Guarantor of AMW Auto Component Ltd. & Anr.	Brijesh Kr. Tamber
6.	I.A. No. 7550 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	IMEC Services Ltd. Vs. Office of Assistant Commissioner of Customs, Indore (M.P.) & Ors.	Jay Zaveri
7.	I.A. No. 7551 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ravi Goel Vs. Amit Agarwal & Anr.	Satish Rai
8.	I.A. No. 7597 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	JSK Estate Pvt. Ltd. Vs. Sundresh Bhat & Anr.	Narendra M. Sharma

9.	I.A. No. 7598 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dhanlaxmi Bank Ltd. Vs. Ritu Rastogi Resolution Professional & Ors.	Shankari Mishra
10.	I.A. No. 7670 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nandu Kishinchand Belani Vs. Canara Bank & Anr.	Abhishek Sharma

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